NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.A No. 568/(MAH)/2014 Vol. Sec. 297

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE PARTIES: M/s. Lords Freight (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

Order

CA. No. 568/621A/CLB/MB/MAH/2014

None appeared, despite notice sent to the party. List this matter with peremptory direction to appear on next date of hearing. If the Petitioner fails to appear on the next date of hearing, C.A. will be dismissed for default.

List this matter on 05.10.2016

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

M. K. SHRAWAT Member (Judicial)